

The Orissa  Gazette
EXTRAORDINARY
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CUTTACK, WEDNESDAY, DECEMBER 30, 1942

LAW DEPARTMENT

NOTIFICATION

The 30th December 1942

No. 15233—Mis.(C)-25/42-L.(C).—The following Ordinance promulgated by the Governor-General is republished for general information.

By order of the Governor

W. W. DALZIEL

Secretary to Government

New Delhi, 24th December 1942

ORDINANCE No. LXVI OF 1942

AN

ORDINANCE

to provide for the extension of the Armed Forces (Special Powers) Ordinance, 1942, to officers and members of police forces employed on certain duties

WHEREAS an emergency has arisen which makes it necessary to provide for the extension of the Armed Forces (Special Powers) Ordinance, 1942, to officers and members of police forces XLI of 1942 employed on certain duties ;

NOW, THEREFORE, in exercise of the powers conferred by section 72 of the Government of India Act, as set out in the Ninth Schedule to the Government of India Act, 1935, the 26 Geo. 5, Governor-General is pleased to make and promulgate the following Ordinance :—

Short title,
extent and
commence-
ment

1. (1) This Ordinance may be called the Armed Forces (Special Powers) Extension Ordinance, 1942.

(2) It extends to the whole of British India.

(3) It shall come into force at once.

Power to
extend Ord.
XLI of 1942
to police
forces

2. The Central Government or a Provincial Government may, by notification in the official Gazette, direct that the provisions of section 2 and section 4 of the Armed Forces (Special Powers) Ordinance, 1942, shall apply to the officers and members of any police force or any portion of a police force XLI of 1942 specified in the notification, when employed on any duty specified in the notification, as they apply to officers and members of His Majesty's Military Forces ; and on such direction being made the powers exercisable by an officer not below the rank of Captain in His Majesty's Military Forces shall be exercisable by any officer of a police force so specified who holds a gazetted appointment in such force.

LINLITHGOW

Viceroy and Governor-General